		M/s Kishori Lal Sudesh Kumar Metals Private Limited as Modified (In Liquidation)				
S.R NO	NAME OF STAKEHOLDERS	Amt claimed	Accepted claims	%	Nature of Claims	REMARK
4	RAGHAV AGRAWAL	7 4 000 404 00	T 4 620 444 20	0.000/		
1	RAGHAV AGRAWAL	₹4,883,421.00	₹ 4,639,111.28	8.89%	Unsecured	
2	DIDAYAL GUPTA	₹4,881,178.00	₹4,639,111.28	8.89%	Unsecured	
3	KAMLESH GUPTA	₹17,396,667.31	₹17,396,667.31	33.33%	Unsecured	
4	PRIYA GUPTA	₹ 4,755,988.00	₹4,639,111.28	8.89%	Unsecured	
5	PRADEEP KUMAR GUPTA	₹ 7,133,982.00	₹ 6,958,666.92	13.33%	Unsecured	
6	KAMINI DEVI	₹ 5,293,122.00	₹4,639,111.28	8.89%	Unsecured	
7	SHYAM LAL	₹ 5,685,251.00	₹4,639,111.28	8.89%	Unsecured	
8	VIPIN KUMAR	₹4,883,821.00	₹ 4,639,111.28	8.89%	Unsecured	
	Total	₹54,913,430.31	₹52,190,001.91	100.00%		

Note 1: Documentary proof of Debenture certificates submitted by all the above claimed has been admitted.

Note 2: In case of claim of shri shyam lal of Rs. 801830 has been not admitted as same has been paid towards excise dues

during CRIP period which was never brought notice of the Coc either by the claimed are the corporator Debtor.

Note 3: An amount of Rs 897669 Rajasthan state industrial development investment corporation is due towards lease rent payable towards the industrial plot leased to the corporator debtor

Note 4: The Interest Amount till date of liquidation was inadvertently not added in the account of Shri Kamlesh Gupta Serial No. 3 above therefore the Modified List of Stakeholder is hereby filled.

Hansraj Mutreja (Liquidator)

For M/s Kishori Lal Sudesh Kumar Metals Private Ltd. IBBI/IPA-002/IP-N00221/2017-18/10673

Date: 12/March/2022

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